

Name of the Corporate Debtor
Date of commencement of CIRP
List of Operational Creditors (Others)

SARE REALTY PROJECTS PRIVATE LIMITED
05.03.2021
11.03.2024

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
|---------------------------|------------------------------|-------------------|-----------------|----------------------|--------------------------|-------------------------------|--------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| Details of Claim Received | | | | | | | | | | | | | | | |
| S. N | Name of Creditor | Identification No | Date of receipt | Total Amount Claimed | Amount of claim Admitted | Nature of Claim | Amount covered by Security Interest. | Amount covered by Guarantee | Whether Related Party | % of Voting Share in COC | Amount of Contingent Claim | Amount of any Mutual dues, that may be set off | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | Dharm Vir Gupta | 2 | 11.03.2021 | 425949 | 327281 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 98668 | 0 | No proof for agreement with CD for payment of interest and hence not admitted. |
| 2 | O P Ahuja | 3 | 15.03.2021 | 920110 | 700000 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 220110 | 0 | No proof for agreement with CD for payment of interest and hence not admitted. |
| 3 | C. Saravanan | 5 | 20.03.2021 | 2708100 | 2505006 | Operational Creditor (Others) | 0 | 0 | To be d | 0 | 0 | 0 | 203094 | 0 | Net claimed amount admitted. |
| 4 | V.Anandhamurgan | 6 | 20.03.2021 | 36800 | 32800 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 4000 | 0 | Claim amount reduced vide email dated 28.6.2021. |
| 5 | Mayuri Aggarwal | 9 | 21.03.2021 | 0 | 0 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | Claim withdrawn and filed again on 22.3.2021 |
| 6 | Rashmi sinha | 12 | 21.03.2021 | 935167 | 735000 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 200167 | 0 | No proof of interest agreement with CD and hence not accepted |
| 7 | Sanjay Sinha | 14 | 21.03.2021 | 920507 | 0 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 920507 | 0 | Admitted as per revised claim. |
| 8 | Shorey Consulting | 16 | 22.03.2021 | 1782870 | 805350 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 0 | 977520 | Agreement from 1.1.20 onwards and agreement for interest with CD not provided and hence claim for that period and interest not admitted. |
| 9 | Mayuri Aggarwal | 19 | 22.03.2021 | 227971 | 227971 | Operational Creditor (Others) | 0 | 0 | Y | 0 | 0 | 0 | 0 | 0 | interest admitted as per interest clause. |
| 10 | Rajendra Kumar Raheja | 23 | 22.03.2021 | 460603 | 360000 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 100603 | 0 | No proof of interest agreement with CD and hence not accepted |
| 11 | Suganyadevi Duraichamy | 24 | 22.03.2021 | 40000 | 0 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 0 | 40000 | Claim form not signed. No ID proof attached. No proof of providing services to CD. Acknowledgement of debt from CD as claimed debt is more than 3 years old is not submitted and hence not admitted. |
| 12 | SRGR Law Offices | 39 | 20.03.2021 | 1352960 | 955000 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 0 | 397960 | Agreement for interest payment required. |
| 13 | Catalyst Trusteeship Limited | 41 | 24.03.2021 | 79503 | 79503 | Operational Creditor (Others) | 0 | 0 | no | 0 | 0 | 0 | 0 | 0 | 0 |
| 14 | Sanjay Sinha | 52 | 19.04.2021 | 2123177 | 0 | Operational Creditor (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2123177 | Pending for details and clarifications |
| 15 | cherubim Security Force | 55 | 17.05.2021 | 298500 | 112339 | Operational Creditor (Others) | 0 | 0 | No | 0 | 0 | 0 | 186161 | 0 | Claim for month prior to CIRP commencement accepted. |
| | TOTAL | | | 12312217 | 6840250 | | 0 | 0 | | 0 | 0 | 0 | 1933310 | 3538657 | |

Note 1

The claims are admitted based on available details and documents submitted with claim form under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly.